

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/655/(IB)/2017  
NAME OF THE PETITIONER(S) : SKR WIND ENERGY LLP  
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

①. Dr. K. S. Ravichandran, PCS  
S. Manjula Devi, ADV

For Respondent



Edward James J/s  
Cyril Ammanuel Mayalath

For Applicant

**ORDER**

Counsel for Applicant present. Representative for Respondent present. Counsel for the Applicant has filed rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on 15.02.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)